

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005474/2020	SURYAKANTA SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	barpalli /75 /2020 () //
2	BLAPL/0005475/2020	URMILA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /136 /2020 () //
3	BLAPL/0005476/2020	JUBRAJ BISI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	MURIBAHAL /37 /2020 () //
4	BLAPL/0005477/2020	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	M.P.DEBNATH VS	JENAPUR /53 /2019 () //
5	BLAPL/0005478/2020	MAMALA @ DIBYALOCHAN GAJENDRA VS STATE OF ODISHA	K.P.MISHRA VS	JANKIA P.S. /59 /2017 () //
6	BLAPL/0005479/2020	MATHAI NAIK @ JHABA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BAHALDA /63 /2019 () //
7	BLAPL/0005480/2020	DIPU NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /28 /2020 () //
8	BLAPL/0005481/2020	JAGABANDHU SAHOO @ JAGA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /57 /2020 () //
9	BLAPL/0005482/2020	ARJUN KHORA VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /43 /2011 () //
10	BLAPL/0005483/2020	S.GANESH PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /204 /2020 () //
11	BLAPL/0005484/2020	OKIL RAY @ YADAV VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAJARAJNAGAR /139 /2019 () //

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12	BLAPL/0005485/2020	KADUA @ APURBA RANJAN MOHANTY VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	TIHIDI /409 /2020 () //
13	BLAPL/0005486/2020	BRAHMANANDA @ ANKIT KUMAR BARIK VS STATE OF ODISHA	S.P.DASH VS	KEONJHAR SADAR /166 /2019 () //
14	BLAPL/0005487/2020	MOHAN THELA @ LALIT VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	ATTABIRA /151 /2020 () //
15	BLAPL/0005488/2020	SURYAKANTA NAYAK VS STATE OF ODISHA	KASHINATH PATTNAIK VS	MARKAT NAGAR /1 /2020 () //
16	BLAPL/0005489/2020	ALEKHA JAGADALA VS STATE OF ODISHA	SATYABRATA PANDA VS	BINIKA /127 /2019 () //
17	BLAPL/0005490/2020	FAKIR PRADHAN VS STATE OF ODISHA	B.K.SAHOO VS	ODAGAON /226 /2018 () //
18	BLAPL/0005491/2020	FADI @ KURTARTHA NAIK VS STATE OF ODISHA	BHARATI DASH VS	BANARAPAL /145 /2015 () //
19	BLAPL/0005492/2020	JAGANNATH DAS VS STATE OF ODISHA	BHARATI DAS VS	DHENKANAL SADAR /308 /2020 () //
20	BLAPL/0005493/2020	BUDHIRAM GAIPAI VS STATE OF ODISHA	B.N. MOHAPATRA VS	KALINGA NAGAR /44 /2020 () //
21	BLAPL/0005494/2020	SIDHESWAR BHOI @ SIDHARTHA BHOI VS STATE OF ODISHA	SASMITA NANDA VS	/ /0 () //
22	BLAPL/0005495/2020	TERU@JAYADEV NAYAK VS STATE OF ODISHA	A.PATTANAİK VS	DHUSURI /119 /2020 () //
23	BLAPL/0005496/2020	SATRUGHANA BEHERA	AMLAN SHAKTI PAUL	BHANJANAGAR /17 /2020

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		VS	VS	()
24	BLAPL/0005497/2020	STATE OF ODISHA MANOJ MOHAPATRA	ASHOK SAHOO	// BOUDH /157 /2020
		VS	VS	()
25	BLAPL/0005498/2020	STATE OF ODISHA MADIA @ MANORANJAN JENA	DIPTENDU SUNDAR RAY	// RUPSA /47 /2020
		VS	VS	()
26	BLAPL/0005499/2020	STATE OF ODISHA BIDYADHAR @ BIDU BEHERA	AKSHAYA KUMAR SAHOO	// REAMAL /86 /2020
		VS	VS	()
27	BLAPL/0005500/2020	STATE OF ODISHA ALOK KUMAR PRADHAN	AKSHAYA KUMAR SAHOO	// REAMAL /86 /2020
		VS	VS	()
28	BLAPL/0005501/2020	STATE OF ODISHA LITU @ NIHAR RANJAN PANDA	BHABANI SANKAR MISHRA	// DHAMNAGAR /129 /2020
		VS	VS	()
29	BLAPL/0005502/2020	STATE OF ODISHA CHANDRASEKHAR MALLIK	ASHOK KUMAR SAHOO	// PATTAMUNDAI /99 /2020
		VS	VS	()
30	BLAPL/0005503/2020	STATE OF ODISHA SANIA @ KAMAL LOCHAN NAYAK	DEVI PRASAD DASH	// BALASORE SADAR /185 /2020
		VS	VS	()
31	BLAPL/0005504/2020	STATE OF ODISHA NIRMAL MALIK	PRAMODA KUMAR MISHRA	// RAJNAGAR /165 /2020
		VS	VS	()
32	BLAPL/0005505/2020	STATE OF ODISHA ABHISEK DORA @ ABHI	UDIT RANJAN JENA	// PUINTALA /232 /2019
		VS	VS	()
33	BLAPL/0005506/2020	STATE OF ODISHA BAPINA @ SUSANTA KUMAR DAS	UDIT RANJAN JENA	// NILGIRI /218 /2020
		VS	VS	()
34	BLAPL/0005507/2020	STATE OF ODISHA SRIKANTA BEHERA	GOUTAM CHANDRA ROUT	// BARGAON /8 /2020
		VS	VS	()

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35	BLAPL/0005508/2020	STATE OF ODISHA SIMANCHAL JENA VS	BHAGABAT PRASAD RATH VS	// NAYAPALLI P.S. /247 /2016 ()
36	BLAPL/0005509/2020	STATE OF ODISHA RUPA @ RUPAKANTA MOHANTA VS	SHAKTI PRASAD DAS VS	// CHAMPUA /87 /2020 ()
37	BLAPL/0005510/2020	STATE OF ODISHA BHAGABAT SETHI @ SITHA VS	SUSANTA KUAMR TRIPATHY VS	// NIMAPADA /162 /2020 ()
38	BLAPL/0005511/2020	STATE OF ODISHA ASHOK KUMAR DEHURI VS	RABINDRA NATH PANDA VS	// BANKI /372 /2019 ()
39	BLAPL/0005512/2020	STATE OF ODISHA RABINDRA SAHOO VS	BHAGABAT PRASAD RATH VS	// SAHID NAGAR P.S. /106 /2020 ()
40	BLAPL/0005513/2020	STATE OF ODISHA MD ALI@RAJA VS	BIJAY KUMAR RAGADA VS	// SASON /123 /2020 ()
41	BLAPL/0005514/2020	STATE OF ODISHA KAMAL BEHERA VS	SARAT KUMAR JANA VS	// barpalli /75 /2020 ()
42	BLAPL/0005515/2020	STATE OF ODISHA FAGU HANSDAH VS	R.N.MISHRA VS	// BADAMPAHAD /23 /2019 ()
43	BLAPL/0005516/2020	STATE OF ODISHA AJU @ AJAY MALLIK VS	UDIT RANJAN JENA VS	// MARINE KASIA /43 /2017 ()
44	BLAPL/0005517/2020	STATE OF ODISHA SRIDHAR NAYAK VS	SOUMYA RANJAN DAS VS	// SECTOR-3 /19 /2020 ()
45	BLAPL/0005518/2020	STATE OF ODISHA NIRMAL GHOSH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// SECTOR-3 /111 /2018 () //

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46	BLAPL/0005519/2020	SUKU HANTAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /99 /2019 () //
47	BLAPL/0005520/2020	ADU GOLPEDA VS NIHAR RANJAN SAHOO	NIHAR RANJAN SAHOO VS	MATHILI /99 /2019 () //
48	BLAPL/0005521/2020	SAHU RAJPEDA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /99 /2019 () //
49	BLAPL/0005522/2020	RAHUL MAHANTA VS STATE OF ODISHA	SIDANTA DAS VS	BAMBARI /13 /2019 () //
50	BLAPL/0005523/2020	RAJA CHOUDHURY @ STYISH LUCKY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /14 /2020 () //
51	BLAPL/0005524/2020	DHANAJI NAIK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	JEYPORE SADAR /132 /2019 () //
52	CMP/0000448/2020	ARUN KUMAR MAEDIRATTA VS ANIL KUMAR MAEDIRATTA	TRILOCHAN NANDA VS	// () //
53	CMP/0000449/2020	SK.SABRATI VS SK.AKTAR	AMIT PRASAD BOSE VS	// () //
54	CMP/0000450/2020	SOBHANI MALIK VS STATE OF ODISHA	PRADIP KU.MALLICK VS	// () //
55	CMP/0000451/2020	SURENDRA KUMAR GAHAN VS STATE	AYODHYANATH LENKA VS	// () //
56	CMP/0000452/2020	ABANI KANTA RANA VS KHIROD KUMAR OTA	G.P.JENA VS	// () //
57	CMP/0000453/2020	SRIDHAR MALLIK	PRAMODA KUMAR MISHRA	//

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		VS	VS	0
		SWETA MALIL		//
58	CMP/0000454/2020	SRIDHAR PARIDA	PRAMOD KUMAR SAHOO	//
		VS	VS	0
		NISHAMANI DEI		//
59	CONTC/0003268/2020	BASANTA KUMAR SAHOO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
60	CONTC/0003269/2020	JADUMANI MAHANTA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
61	CONTC/0003270/2020	PABITRA DEEP	ADV	//
		VS	VS	0
		LALATENDU MISHRA		//
62	CONTC/0003271/2020	AKSHAYA KUMAR TRIPATHY	RAJENDRA KRUSHNA BOSE	//
		VS	VS	0
		DR.SAURABH GARG		//
63	CONTC/0003272/2020	BAISHNAB CHARAN BEHERA	ADV	//
		VS	VS	0
		ANU GARG		//
64	CONTC/0003273/2020	SATYANANDA PRADHAN	ADV	//
		VS	VS	0
		ANU GARG		//
65	CONTC/0003274/2020	DR.RITA RAY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		SASWAT MISHRA		//
66	CONTC/0003275/2020	BANCHANIDHI SAHOO	ADV	//
		VS	VS	0
		ANU GARG		//
67	CONTC/0003276/2020	DEEPAK GAURAV SAHOO	B.K.NAYAK	//
		VS	VS	0
		ASWINI KUMAR MISHRA		//
68	CONTC/0003277/2020	JAGANNATH MAHAKUDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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69	CONTC/0003278/2020	PRADIPTA KUMAR MOHAPATRA RAJALAXMI MOHAPATRA VS	RAMAKANTA SAHOO VS	// // 0
70	CONTC/0003279/2020	SURENDRA KUMAR ASHOK KUMAR MANDAL VS	RAMAKANTA SAHOO VS	// // 0
71	CONTC/0003280/2020	HEMANTA SHARMA PRAFULLA CHANDRA RATH VS	RAMAKANTA SAHOO VS	// // 0
72	CONTC/0003281/2020	V.V.YADAV BIKASH CHANDRA HOTA VS	ADV VS	// // 0
73	CONTC/0003282/2020	DR.GYANA DAS DILIP KUMAR NAIK VS	ADV VS	// // 0
74	CONTC/0003283/2020	JAY KRUSNA PINK MADAN MOHAN NAYAK VS	ADV VS	// // 0
75	CONTC/0003284/2020	DEORANJAN KUMAR SINGH LAXMI BEHERA VS	ADV VS	// // 0
76	CONTC/0003285/2020	PREMANSU CHAND RAJENDRA KUMAR MAHARANA VS	SUBRAT MISHRA VS	// // 0
77	CONTC/0003286/2020	JYOTIRMAYA RATHA SHYAM SUNDSAR PANDA VS	ADV. VS	// // 0
78	CONTC/0003287/2020	DR. SANJAY KU.SAHU BIPRACHARAN SATAPATHY VS	ADV VS	// // 0
79	CONTC/0003288/2020	JYOTIPRAKASH SETHI KAMALINI KHILLAR VS	ADV VS	// // 0
		CHITHRA ARUMUGAM		//

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80	CONTC/0003289/2020	SUBHAJIT DAS ADHIKARY VS DEBASISH PANIGRAHI	ADV VS	// ()
81	CONTC/0003290/2020	LALITENDU DASH VS RAJESH KUMAR MISHRA	DEBESH PANDA VS	// ()
82	CONTC/0003291/2020	M/S.PATNAIK STEELS AND ALLOYS LTD. VS CHOUDHURY KALICHARAN DASH	MOHIT AGARWAL VS	// ()
83	CONTC/0003292/2020	LALIT MOHAN BISWAL VS SUBHADUTTA CHAMPATIRAY	ADV VS	// ()
84	CONTC/0003293/2020	PRASANNA KUMAR MOHARANA VS SUBHADUTTA CHAMPATIRAY	ADV VS	// ()
85	CONTC/0003294/2020	SUPRAVA MOHANTY VS BIRANCHI NARAYAN DAS	DILLIP RAY VS	// ()
86	CONTC/0003295/2020	PRASANNA SAHOO VS JYOTIPRAKASH SETHI	ADV VS	// ()
87	CONTC/0003296/2020	SANDIP KUMAR MOHAPATRA VS MD. RAPTHAP	ADV VS	// ()
88	CRLMC/0001230/2020	BANA BIHARI SAHOO VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /34 /2017 () //
89	CRLMC/0001231/2020	LAXMAN JENA@BAMAN JENA VS STATE OF ODISHA	PARSURAM DAS VS	PIPLI /94 /2006 () //
90	CRLMC/0001232/2020	KAMALA KANTA MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /56 /2018 () //
91	CRLMC/0001233/2020	PRAMOD CH.MISHRA	SIDHESWAR MOHANTY	KORAPUT VIGILANCE /54 /2018

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		VS	VS	()
92	CRLMC/0001234/2020	STATE OF ODISHA SOMANATHA RATHA	SIDHESWAR MOHANTY	// KORAPUT VIGILANCE /68 /2018
		VS	VS	()
93	CRLMC/0001235/2020	STATE OF ODISHA MANASAY PANAKA	SIDHESWAR MOHANTY	// KORAPUT VIGILANCE /51 /2018
		VS	VS	()
94	CRLMC/0001236/2020	STATE OF ODISHA SHYAM SUNDAR PATNAIK	SIDHESWAR MOHANTY	// KORAPUT VIGILANCE /37 /2018
		VS	VS	()
95	CRLMC/0001237/2020	STATE OF ODISHA BISWAMBHAR MALI	SIDHESWAR MOHANTY	// KORAPUT VIGILANCE /49 /2018
		VS	VS	()
96	CRLMC/0001238/2020	STATE OF ODISHA M/S. ODISHA TELEVISION LTD.	SHALANKA DAS	// CAPITAL P.S. /303 /2020
		VS	VS	()
97	CRLMC/0001239/2020	STATE OF ODISHA JAGABANDHU BEHERA@JAGA	AMULYA RATNA PANDA	// BINJHARPUR /160 /2019
		VS	VS	()
98	CRLMC/0001240/2020	STATE OF ODISHA BISWANATH MARANDI	TARA PRASAD MOHAPATRA	// / /0
		VS	VS	()
99	CRLMP/0000839/2020	SABITRI MARANDI SURYAMANI SUNDARA	B.K.NAYAK 3	// / /0
		VS	VS	()
100	CRLMP/0000840/2020	THE S.P, NAYAGARH BIBHUTI BHUSAN BHOI	R.N.MOHANTY	// / /0
		VS	VS	()
101	CRLMP/0000841/2020	STATE OF ODISHA SHANTILATA DAS	R.ACHARY	// / /0
		VS	VS	()
102	CRLMP/0000842/2020	STATE OF ODISHA SARATHI MALIK	SUSANTA KUMAR TRIPATHY	// / /0
		VS	VS	()

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103	CRLMP/0000843/2020	STATE OF ODISHA BASANTI NAYAK @ BASANTILATA NAYAK VS	A.PATTANAIAK VS	// / /0 ()
104	CRLMP/0000844/2020	STATE OF ODISHA SUKANTI BEHERA VS	NIRANJAN PANDA VS	// / /0 ()
105	CRLMP/0000845/2020	STATE OF ODISHA JAYAGOBINDA DAS VS	NIRANJAN PANDA VS	// / /0 ()
106	CRLMP/0000846/2020	STATE OF ODISHA LATANTALI BEHERA VS	SUSANTA KUMAR DASH VS	// BARIPADA TOWN /260 /2012 ()
107	CRLREV/0000348/2020	STATE OF ODISHA CHANDRA MOHAN HEMBRUM VS	DIGAMBAR SETHI VS	// TELKOI /59 /2020 ()
108	FAO/0000638/2020	STATE OF ODISHA GEETANJALI PRADHAN VS	S.K.PATRI VS	// / / ()
109	MACA/0000569/2020	STATE OF ODISHA THE LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE CO. LTD. VS	SUBRANJAN PATRY VS	// / / ()
110	MACA/0000570/2020	BASANTI NAYAK A. GITARANI ACHARY VS	GAJENDRANATH ROUT VS	// / / ()
111	MACA/0000571/2020	SUDHANSU MOHAN MOHAPATRA SASANKA SEKHAR BHUYAN VS	GAJENDRANATH ROUT VS	// / / ()
112	MACA/0000572/2020	DHIRENDRA KU.RATH THE DIVISIONAL MANAGER, M/S. NATIONAL PRISON FOR MEN VS	PRANJAN KUMAR PATHY VS	// / / ()
113	MACA/0000573/2020	KANSA SWAIN NEW INDIA ASSURANCE CO. LTD. VS	BIVASH CHANDRA SINGH VS	// / / ()
		HARIHARA PIROI		//

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114	MACA/0000574/2020	NEW INDIA ASSURANCE CO. LTD. VS RABIN @ ASUTOSH MOHAPATRA	BIVASH CHANDRA SINGH VS	// 0 //
115	MACA/0000575/2020	THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD. VS MANASI BEHERA	INDIA SINGH VS	// 0 //
116	MACA/0000576/2020	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS SANTOSH RAY	PRANJAN KUMAR TRIPATHY VS	// 0 //
117	MACA/0000577/2020	KULAMANI SWAIN VS MALATI MALLICK	B.SINGH VS	// 0 //
118	MACA/0000578/2020	NATIONAL INSURANCE CO. LTD. VS KAJAL MANDAL	BIJOY DASMOHAPATRA VS	// 0 //
119	RPFAM/0000109/2020	SK. ABDUL MUKHTAR VS AYESHA PARWEEN	SUJATA JENA VS	// 0 //
120	RVWPET/0000261/2020	TISCO SUKINDA CHROMITE MINES CONTRACTOR WORKERS UNION VS UNION OF INDIA	TISCO VS	// 0 //
121	TRP(C)/0000127/2020	NIBEDITA HALDAR VS HEMANGA PR.RAULA @ ASUTOSH MAHAPATRA	RAJIB LOCHAN PATTNAIK VS	// 0 //
122	WA/0000477/2020	SAKHI DEI VS ABRAHAM NAIK	TUSAR KUMAR MISHRA VS	// 0 //
123	WA/0000478/2020	HIGHER EDUCATION VS PUSPANJALI BRAHMA	A.G.A. VS	// 0 //
124	WA/0000479/2020	STATE OF ODISHA VS AJAYA KUMAR DAS	A.G.A. VS	// 0 //
125	WP(C)/0019306/2020	LAXMI NARAYAN PANIGRAHI	GOPAL SINHA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0019307/2020	T.NAGESWAR RAO	ABHISHEK MOHANTY	//
		VS	VS	0
		THE CHIEF EXECUTIVE OFFICER, ROURKELA STEEL PLANT		//
127	WP(C)/0019308/2020	DR.SATWIK ROUSTRAY	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0019309/2020	NIRANJAN SINGH	S.C.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0019310/2020	BISWANATH MEHER	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0019311/2020	ABINASH PRADHAN	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0019312/2020	RAJKISHORE BEHERA	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0019313/2020	PRADEEP KUMAR PAL	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0019314/2020	MUSLEMIN MAHAMMAD	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0019315/2020	MADHULITA MOHANTY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0019316/2020	SASMITA MOHANTY	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0019317/2020	SHYAMA SANKAR DASH	H.K.ROUT	//
		VS	VS	0

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137	WP(C)/0019318/2020	STATE OF ODISHA SWADESH RANJAN BARIK VS	H.K.ROUT VS	// // 0
138	WP(C)/0019319/2020	STATE OF ODISHA LABA PADHAN VS	H.K.ROUT VS	// // 0
139	WP(C)/0019320/2020	STATE OF ODISHA RABINDRA NATH BEHERA VS	H.K.ROUT VS	// // 0
140	WP(C)/0019321/2020	STATE OF ODISHA MANIBHADRA SEND VS	H.K.ROUT VS	// // 0
141	WP(C)/0019322/2020	STATE OF ODISHA GAJENDRA KUMAR NANDA VS	H.K.ROUT VS	// // 0
142	WP(C)/0019323/2020	STATE OF ODISHA JALANDHAR SAHOO VS	GOPAL KRUSHNA MOHANTY VS	// // 0
143	WP(C)/0019324/2020	STATE OF ODISHA SANJIB KUMAR BEHERA VS	T.K.NAYAK VS	// // 0
144	WP(C)/0019325/2020	STATE OF ODISHA AISECT GNM NURSING COLLEGE DEOGARH VS	BISHNU PRASAD PRADHAN VS	// // 0
145	WP(C)/0019326/2020	STATE OF ODISHA GOURANGA CHARAN NAYAK VS	T.K.NAYAK VS	// // 0
146	WP(C)/0019327/2020	STATE OF ODISHA UPENDRANATH DAS VS	T.K.NAYAK VS	// // 0
147	WP(C)/0019328/2020	STATE OF ODISHA DURGESH NANDAN GIRI VS REGIONAL MANAGER, RESERVE BANK OF INDIA KHURDA	Braja Mohan Sarangi VS	// // 0 //

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148	WP(C)/0019329/2020	BAIKUNTHANATH KHILAR VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
149	WP(C)/0019330/2020	SURYAMANI ROUT VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
150	WP(C)/0019331/2020	MANORANJAN DAS VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
151	WP(C)/0019332/2020	ALOK MOHANTY VS REGIONAL MANAGER, RESERVE BANK OF INDIA BBSR	BRAJA MOHAN SARANGI VS	// 0 //
152	WP(C)/0019333/2020	GOPINATH PANDA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
153	WP(C)/0019334/2020	BIJAY KUMAR BARAL VS REGIONAL MANAGER, RESERVE BANK OF INDIA KHURDA	Braja Mohan Sarangi VS	// 0 //
154	WP(C)/0019335/2020	YUDHISTHIRA PANDA VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
155	WP(C)/0019336/2020	ADITYA SANKAR BISWAL VS STATE OF ODISHA	T.K.NAYAK VS	// 0 //
156	WP(C)/0019337/2020	BIJAY KUMAR BARAL VS REGIONAL MANAGER, RESERVE BANK OF INDIA KHURDA	Braja Mohan Sarangi VS	// 0 //
157	WP(C)/0019338/2020	BIJAY KUMAR BARAL VS REGIONAL MANAGER, RESERVE BANK OF INDIA KHURDA	Braja Mohan Sarangi VS	// 0 //
158	WP(C)/0019339/2020	MANOJ NAYAK VS INSPECTOR IN CHARGE GHASIPURA POLICE STATION ANANDAPUR	Braja Mohan Sarangi VS	// 0 //
159	WP(C)/0019340/2020	ABHIRAM NAIK	BHABANI SANKAR DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019341/2020	VIKASH KUMAR SINGH	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER ROURKELA		//
161	WP(C)/0019342/2020	RAJANI GURU	B.K.NAYAK (3)	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0019343/2020	SIDHU CHARAN SINGH	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE OF ORISSA		//
163	WP(C)/0019344/2020	CHANCHAL MISHRA	B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0019345/2020	SARADA PRASAD DASH	P.K.PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019346/2020	AKSHYA KUMAR SAMAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
166	WP(C)/0019347/2020	KIRAN BALA DEBI	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0019348/2020	BIJAYA KUMAR HANS	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019349/2020	PRAHALAD SAHOO	JANMEJAYA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019350/2020	ANANTA NARAYAN BEJ	MONOMOY BASU	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019351/2020	VIVEK PRASAD JAISWAL	BIRAJA PRASANNA DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0019352/2020	STATE OF ODISHA SUNIL KUMAR SINHA VS	BIRAJA PRASANNA DAS VS	// // 0
172	WP(C)/0019353/2020	STATE OF ODISHA VIVEK PRASAD JAISWAL VS	BIRAJA PRASANNA DAS VS	// // 0
173	WP(C)/0019354/2020	STATE OF ODISHA PRASANTA KUMAR BAIRIGANJAN VS	PRASANNA KUMAR MISHRA VS	// // 0
174	WP(C)/0019355/2020	STATE OF ODISHA DIBAKAR PRASAD HARICHANDAN VS	PRAFULLA KUMAR RATH VS	// // 0
175	WP(C)/0019356/2020	STATE OF ODISHA KARIMAN BIBI VS	PRAFULLA KUMAR RATH VS	// // 0
176	WP(C)/0019357/2020	STATE OF ODISHA VEDANTA LTD. VS	PRASHANTA KUMAR NAYAK VS	// // 0
177	WP(C)/0019358/2020	ASSISTANT COMMISSIONER BBSR CUSTOMS DIVISION SACHIDANANDA BEHERA VS	TRILOCHAN NANDA VS	// // 0
178	WP(C)/0019359/2020	STATE OF ODISHA M/S MAA SANTOSHI CONSTRUCTION VS	PRABODHA CH. NAYAK VS	// // 0
179	WP(C)/0019360/2020	STATE OF ODISHA BAURI PRADHAN VS	SANJIB MOHANTY VS	// // 0
180	WP(C)/0019361/2020	STATE OF ODISHA BHASKAR CHANDRA MOHAPATRA VS	SANJIB MOHANTY VS	// // 0
181	WP(C)/0019362/2020	STATE OF ODISHA RABINDRANATHA PANDA VS	BISWAJIT JENA VS	// // 0
		STATE OF ODISHA		//

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FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0019363/2020	DR. LAKSHMI KANTA DAS VS THE REGISTRAR ODISHA UNIVERSITY OG AGRICULTURE AND TECHNOLOGY	KISHORE CHANDRA KAR VS	// 0 //
183	WP(C)/0019364/2020	KALYANI SWAIN VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
184	WP(C)/0019365/2020	SARAT CHANDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
185	WP(C)/0019366/2020	BANAMALI PARIDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
186	WP(C)/0019367/2020	GOPAL OJHA VS THE SPECIAL LAND ACQUISITION OFFICER MC II PROJECT	SAMARENDRA PATTANAİK VS	// 0 //
187	WP(C)/0019368/2020	RAJKISHRE BARIK VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
188	WP(C)/0019369/2020	SUDHIR KUMAR NANDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
189	WP(C)/0019370/2020	DR.LAXMIKANTA RATH VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
190	WP(C)/0019371/2020	NAMITA SARANGI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
191	WP(C)/0019372/2020	ARUN KUMAR GIRI VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
192	WP(C)/0019373/2020	SUPRIYA PARIDA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //
193	WP(C)/0019374/2020	NIMAI CHARAN DAS	CHITTARANJAN PATTNAİK	//

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FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		REGISTRAR STATE ADMINISTRATIVE TRIBUNAL BBSR		//
194	WP(C)/0019375/2020	ANUPAMA NAIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0019376/2020	RAMA CHANDRA SOREN	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		COMMISSIONER-CUM-SECY. TO GOVT OF ODISHA FOOD SUPPLIES AND CONSUMER WELFARE DEPT.		//
196	WP(C)/0019377/2020	SULOCHANA SETHY	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0019378/2020	BASANTA KUMAR PATI	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0019379/2020	SANTOSH KUMAR NAIK	RAMAKANTA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0019380/2020	CHARUBALA PANDA	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0019381/2020	PREMANANTH PRADHAN	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
201	WP(C)/0019382/2020	AKSHAYA KUMAR MALLICK	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0019383/2020	ALOK KUMAR KHUNTIA	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		CHIEF EXECUTIVE OFFICER, TPCODL		//
203	WP(C)/0019384/2020	ASHOK KUMAR RATH	PRAMODA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0019385/2020	BRAJA KISHORE PANDA	ASMIYA RANJAN MAJHI	//
		VS	VS	0

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FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0019386/2020	STATE OF ODISHA SAGARIKA MALLICK VS	ASMIYA RANJAN MAJHI VS	// // 0
206	WP(C)/0019387/2020	STATE OF ODISHA NIRANJAN JENA VS	AMITAV TRIPATHY VS	// // 0
207	WP(C)/0019388/2020	UNION OF INDIA DEBADARSHEE PARIDA VS	BRUNDABAN ROUT VS	// // 0
208	WP(C)/0019389/2020	STATE OF ODISHA PRATHAM JAGADEB VS	BRUNDABAN ROUT VS	// // 0
209	WP(C)/0019390/2020	STATE OF ODISHA REBATI BALA NAYAK VS	K.K.SWAIN VS	// // 0
210	WP(C)/0019391/2020	STATE OF ODISHA ANIRUDHA MAHALA VS	K.K.SWAIN VS	// // 0
211	WP(C)/0019392/2020	STATE OF ODISHA MANORANJAN TRIPATHY VS	BUDHADEV ROURTRAY VS	// // 0
212	WP(C)/0019393/2020	STATE OF ODISHA MAHABIR PRASAD KHANDELWALLA VS	K.K.SWAIN VS	// // 0
213	WP(C)/0019394/2020	STATE OF ODISHA SRABAN KUMAR JENA VS	K.K.SWAIN VS	// // 0
214	WP(C)/0019395/2020	STATE OF ODISHA BENUDHAR SAMAL VS	K.K.SWAIN VS	// // 0
215	WP(C)/0019396/2020	STATE OF ODISHA YUDHISTHIR MOHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :12/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0019397/2020	ABHIRAM BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
217	WP(C)/0019398/2020	JAGADISH KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
218	WP(C)/0019399/2020	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
219	WP(C)/0019400/2020	BIJAY KUMAR PADHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
220	WP(C)/0019401/2020	SHARAT CHANDRA BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
221	WP(C)/0019402/2020	RAMKRUSHNA NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
222	WP(C)/0019403/2020	KISHORE CHANDRA MOHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
223	WP(C)/0019404/2020	SUJATA ROUT ROY VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
224	WP(C)/0019405/2020	PRASANA KUMAR BARIK VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
225	WP(C)/0019406/2020	SAROJINI TRIPATHY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
226	WP(C)/0019407/2020	BISHIKESHAN MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
227	WP(C)/0019408/2020	BHAGIRATHI BARIK	K.K.SWAIN	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0019409/2020	SSS TRADERS	SOUMYA DEV RAY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0019410/2020	BISWANATH PRADHAN	BIRAJA PRASNNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0019411/2020	KASHINATH PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0019412/2020	V.PAREMESWAR RAO	S.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0019413/2020	RADHAKANTA PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0019414/2020	CHANDRA SEKHAR PARIDA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0019415/2020	BISWANATH PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019416/2020	ASHOK KUMAR SAHOO	SIDHARTH PR.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0019417/2020	KESHAB CHANDRA JENA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0019418/2020	KAILASH PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0019419/2020	ASMITA JENA	BISWANATH SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0019420/2020	STATE OF ODISHA BAURI BARAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
240	WP(C)/0019421/2020	STATE OF ODISHA KUMARA PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
241	WP(C)/0019422/2020	STATE OF ODISHA RAJBALA AGARWALA VS	RAKESH KUMAR MALLICK VS	// // 0
242	WP(C)/0019423/2020	UNION OF INDIA GEETANJALI MAHAPATRA VS	SAMIR KUMAR MISHRA VS	// // 0
243	WP(C)/0019424/2020	AUTHORIZED OFFICER I.C.I.C.I. BANK LTD. NAYAN DEEP MOHAPATRA VS	RAKESH KUMAR MALLICK VS	// // 0
244	WP(C)/0019425/2020	UNION OF INDIA ASHOK KUMAR DAS VS	BASUDEV PUJARI VS	// // 0
245	WP(C)/0019426/2020	THE SUB COLLECTOR KENDRAPADA ANAND R VS	V.NARASINGH VS	// // 0
246	WP(C)/0019427/2020	UNION OF INDIA JAGATANAND MANGARAJ VS	D.SAHOO VS	// // 0
247	WP(C)/0019428/2020	STATE OF ODISHA PABITRA KUMAR JENA VS	NIRANJAN LENKA VS	// // 0
248	WP(C)/0019429/2020	STATE OF ODISHA SURENDRA KUMAR BEHERA VS	D.SAHOO VS	// // 0
249	WP(C)/0019430/2020	STATE OF ODISHA BIJAYA KUMAR TIWARI VS	D.SAHOO VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0019431/2020	RABINDRA KUMAR SWAIN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
251	WP(C)/0019432/2020	JAYANTA KUMAR GIRI VS STATE OF ODISHA	LINGARAJ DASH VS	// 0 //
252	WP(C)/0019433/2020	ANITA NAYAK VS STATE OF ODISHA	A.PATTANAİK VS	// 0 //
253	WP(C)/0019434/2020	PRAVASH CH.SWAIN VS STATE OF ORISSA	ABHAYA KUMAR PARIDA VS	// 0 //
254	WP(C)/0019435/2020	MANDAKINI JENA VS STATE OF ODISHA	A.PATTANAİK VS	// 0 //
255	WP(C)/0019436/2020	RAMACHANDRA SAHU VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
256	WP(C)/0019437/2020	JUGAL KISHORE MOHARANA VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
257	WP(C)/0019438/2020	MOHAN KUMAR NANDA VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
258	WP(C)/0019439/2020	SUMATH KUMAR PARIDA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
259	WP(C)/0019440/2020	CHINTAMANI MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
260	WP(C)/0019441/2020	KUMAR CHANDRA MAHARATHA VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
261	WP(C)/0019442/2020	DR. SIDHARTHA KUMAR SAHU	PURUSOTTAM CHULI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0019443/2020	SHYAM SUNDAR PRADHAN	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0019444/2020	BALARAM SAMAL	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019445/2020	ANADI KISAN	PANCHANAN SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019446/2020	RAMESH CHANDRA SENDHA	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0019447/2020	NIRANJAN NAYAK	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019448/2020	HEMANTA KUMAR BEHERA	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0019449/2020	SANJAY KUMAR DAS	KABIR KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0019450/2020	SAMPATT KUMAR AGRAWALA	NIRANJAN HOTA	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0019451/2020	SAMARI EMPOWERMENT ASSOCIATES PVT.LTD	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0019452/2020	BALAKRUSHNA MOHANTY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019453/2020	PRABHAKAR ACHARYA	A.C.BEHERA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0019454/2020	STATE OF ODISHA SMRUTIRANJAN PADHI VS	AVIJIT MISHRA VS	// // 0
274	WP(C)/0019455/2020	UNION OF INDIA NARENDRA BISHI VS	D.SAHOO VS	// // 0
275	WP(C)/0019456/2020	STATE OF ODISHA SARAT CHANDRA SAHOO VS	RASHMI KANTA ACHARYA VS	// // 0
276	WP(C)/0019457/2020	TAHASILDAR, ANANDAPUR DR.PRABHAT KUMAR MALLICK VS	AVIJIT MISHRA VS	// // 0
277	WP(C)/0019458/2020	STATE OF ODISHA KHARATMALL GOUDKHARSEL VS	KABIR KUMAR JENA VS	// // 0
278	WP(C)/0019459/2020	STATE OF ODISHA SHASADHAR RANA VS	KABIR KUMAR JENA VS	// // 0
279	WP(C)/0019460/2020	STATE OF ODISHA JHARANA MEHER VS	ANUPAM DASH VS	// // 0
280	WP(C)/0019461/2020	STATE OF ODISHA JAYA KRUSHNA PANIGRAHI VS	KABIR KUMAR JENA VS	// // 0
281	WP(C)/0019462/2020	STATE OF ODISHA SURESH PATRA VS	S.C.MEKAP VS	// // 0
282	WP(C)/0019463/2020	M/S R.R. ENTERPRISES ADMINISTRATIVE OFFICE KUNI KANRA VS	B.R.TRIPATHY VS	// // 0
283	WP(C)/0019464/2020	STATE OF ODISHA MD.ASRAF ALI KHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0019465/2020	YOUDHISTHIRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0019466/2020	BENUIDHAR MALIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0019467/2020	M/S KANHAR KITCHEN EQUIPMENTS AND SERVICES VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	SRINIBHASASAD BOSE VS	// 0 //
287	WP(C)/0019468/2020	GANESH RAM PATEL VS STATE OF ODISHA	SURJEETA MISHRA VS	// 0 //
288	WP(C)/0019469/2020	BALAJI MAHANTA SAHOO VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0 //
289	WP(C)/0019470/2020	SAROJ KUMAR ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0019471/2020	CHINTAMANI SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0019472/2020	RADHANATH PRADHAN VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
292	WP(C)/0019473/2020	ARTATRAN KAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0019474/2020	PANCHANAN MAJHI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0019475/2020	SANJIB KUMAR MISHRA VS THE COLLECTOR BALASORE	D.P.MOHANTY VS	// 0 //
295	WP(C)/0019476/2020	ANJAN KUMAR SETHI	DR.J.K.LENKA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	WP(C)/0019477/2020	SNEHALATA PATI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ORISSA		//
297	WP(C)/0019478/2020	AKSHYA KUMAR BHAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ORISSA		//
298	WP(C)/0019479/2020	DASARATH BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
299	WP(C)/0019480/2020	BHANJA KISHOR SAHOO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
300	WP(C)/0019481/2020	ABHIMANYU NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
301	WP(C)/0019482/2020	JIBANANANDA PADHY	RANJAN KUMAR ROUT	//
		VS	VS	()
		THE REGISTRAR GENERAL ORISSA HIGH COURT		//
302	WPCRL/0000072/2020	PANCHU PATRA	ARIJEET MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0009348/2020	MAHENDRA DAS	MOHENDRA KUMAR MOHAPATRO	ATHAMALLIK /110 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0009349/2020	SAMIR BEHERA	PRAKASH K. MISHRA	ATHGARH /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0009350/2020	BISHNU BEHERA	AJIT KUMAR ROUT	DHENKANAL SADAR /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0009351/2020	BIRAT @ SUBRAT PATRA	P.R.SINGH	DHENKANAL SADAR /450 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0009352/2020	STATE OF ODISHA SANTOSH KUMAR PRADHAN @ PAPU VS	BISHNU PRASAD PRADHAN VS	// CHANDAKA P.S. /132 /2020 ()
308	ABLAPL/0009353/2020	STATE OF ODISHA PURNA CHANDRA PRADHAN VS	MINATI PAL VS	// NIMAPADA /56 /2020 ()
309	ABLAPL/0009354/2020	STATE OF ODISHA MAHIRANJAN DHADA VS	S.P.DASH VS	// SORO /240 /2020 ()
310	ABLAPL/0009355/2020	STATE OF ODISHA DEBADAS RATH VS	GOURI KUMAR RATH VS	// MAHANGA /132 /2020 ()
311	ABLAPL/0009356/2020	STATE OF ODISHA ANIL KUMAR DAS VS	DEEPAK KUMAR DAS VS	// KONARK /129 /2017 ()
312	ABLAPL/0009357/2020	STATE OF ODISHA PRADEEP KUMAR TRIPATHY@ PADHI VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /36 /2018 ()
313	ABLAPL/0009358/2020	STATE OF ODISHA KAMALA PALA@PAL VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /466 /2020 ()
314	ABLAPL/0009359/2020	STATE OF ODISHA SK. FARID VS	UNMESH CHANDRA JENA VS	// PURUNABAZAR /127 /2020 ()
315	ABLAPL/0009360/2020	STATE OF ODISHA GHANASHYAM MAJHI VS	UNMESH CHANDRA JENA VS	// TIHIDI /294 /2020 ()
316	ABLAPL/0009361/2020	STATE OF ODISHA KRUSHNA SA VS	SACHIDANANDA PADHEE VS	// AMBABHONA /105 /2020 ()
317	ABLAPL/0009362/2020	STATE OF ODISHA RANJAN GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BASTA /170 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	ABLAPL/0009363/2020	BHARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	R.N.DASMAHAPATRA VS	// ()
319	ABLAPL/0009364/2020	NARAYAN NAIK VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	MARKAT NAGAR /57 /2020 ()
320	ABLAPL/0009365/2020	SATYABRATH NAIK VS STATE OF ODISHA	RANJIT KUMAR CHOUDHURY VS	MARKAT NAGAR /57 /2020 ()
321	ABLAPL/0009366/2020	BANAMALI BALLA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /327 /2020 ()
322	ABLAPL/0009367/2020	SAI LAKHMI SAHU @ SAI LAKSHMI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /265 /2020 ()
323	ABLAPL/0009368/2020	SUNAKAR SAMAL VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	NEMALO /73 /2019 ()
324	ABLAPL/0009369/2020	KHETRABASI NAYAK @ MAKARA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /68 /2020 ()
325	ABLAPL/0009370/2020	BALARAM BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /325 /2020 ()
326	ABLAPL/0009371/2020	DEBARAJ PATRA @ GANGU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIPATNA /190 /2020 ()
327	ABLAPL/0009372/2020	PAGAL @ PARSURAM JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /365 /2020 ()
328	ABLAPL/0009373/2020	GANESH SINGH VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /226 /2020 ()
329	ABLAPL/0009374/2020	KAILAS SAHU	SATYA NARAYAN MISHRA	BASUDEVPUR /204 /2020

ORISSA HIGH COURT**FILING REPORT AS ON :12/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0009375/2020	STATE OF ODISHA BASANTA ROUL	SATYA NARAYAN MISHRA	// CHANDABALI /104 /2020
		VS	VS	()
331	ABLAPL/0009376/2020	STATE OF ODISHA BABU KHAN	SATYA NARAYAN MISHRA	// BASUDEVPUR /203 /2020
		VS	VS	()
332	ABLAPL/0009377/2020	STATE OF ODISHA JOHAN @ BHUBAN HARIJAN	TUKUNA KUMAR MISHRA	// TENTULIKHUNTI /113 /2020
		VS	VS	()
333	ABLAPL/0009378/2020	STATE OF ODISHA MANORANJA PRADHAN	AKSHAYA KUMAR SAHOO	// PURI SADAR /322 /2019
		VS	VS	()
334	ABLAPL/0009379/2020	STATE OF ODISHA MOHAMMAD BHATRA @ HARIJAN	TUKUNA KUMAR MISHRA	// TENTULIKHUNTI /113 /2020
		VS	VS	()
335	ABLAPL/0009380/2020	STATE OF ODISHA ALEKHA KHUNTIA	JYOTIRMAYA SAHOO	// CHATRAPUR /205 /2020
		VS	VS	()
336	ABLAPL/0009381/2020	STATE OF ODISHA AKASH KUMAR SWAIN @ BAPI	JYOTIRMAYA SAHOO	// RANPUR /171 /2020
		VS	VS	()
337	ABLAPL/0009382/2020	STATE OF ODISHA TULU PRADHAN	JYOTIRMAYA SAHOO	// CHAMAKHANDI /101 /2020
		VS	VS	()
338	ABLAPL/0009383/2020	STATE OF ODISHA PRAPHULLA @PRAFULLA MALLICK	PRABIR KUMAR RAY	// TIHIDI /493 /2019
		VS	VS	()
339	ABLAPL/0009384/2020	STATE OF ODISHA MOHAMMAD ANWAR HUSEN	BISWARANJAN DALAI	// PIPLI /220 /2020
		VS	VS	()
340	ABLAPL/0009385/2020	STATE OF ODISHA SIBA NAYAK	R.ACHARY	// BEGUNIA P.S. /157 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0009386/2020	STATE OF ODISHA RABINDRA BARAD @ RAHAS VS	B.K.SAHOO VS	// ODAGAON /113 /2020 ()
342	ABLAPL/0009387/2020	STATE OF ODISHA BANKA BIHARI ROUT VS	DEVASHIS PANDA VS	// PATNAGARH /170 /2013 ()
343	ABLAPL/0009388/2020	STATE OF ODISHA AKURA SAHOO VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /204 /2020 ()
344	ABLAPL/0009389/2020	STATE OF ODISHA KARNAM RAMA KRISHNA VS	PANCHANAN PANIGRAHI VS	// KASINAGAR /59 /2020 ()
345	ABLAPL/0009390/2020	STATE OF ODISHA ADITYANARAYAN JAGDEVRAY VS	MIHIR RANJAN PATRA VS	// BASELI SAHI PS /150 /2020 ()
346	ABLAPL/0009391/2020	STATE OF ODISHA KHIROD @ KSHIROD SAHU VS	ASHOK KUMAR APAT VS	// TELKOI /63 /2020 ()
347	ABLAPL/0009392/2020	STATE OF ODISHA DAMBARU SAHU VS	ASHOK KUMAR APAT VS	// TELKOI /63 /2020 ()
348	ABLAPL/0009393/2020	STATE OF ODISHA SANGRAM KESHARI JENA @ AKALU JENA VS	PRADEEP KUMAR DAS VS	// NANDIPADA /91 /2020 ()
349	ABLAPL/0009394/2020	STATE OF ODISHA SANTOSH KUMAR DAS VS	DAYANANDA MOHAPATRA VS	// BARIPADA TOWN /440 /2020 ()
350	ABLAPL/0009395/2020	STATE OF ODISHA CHITARANJAN SAHOO VS	RAMACHANDRA MOHANTY VS	// //0 ()
351	ABLAPL/0009396/2020	STATE OF ODISHA A.ALEKHA DORA VS STATE OF ODISHA	NIRANJAN SINGH VS	// PATTAPUR (ASKA) /182 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0009397/2020	ASHOK KUMAR PATTANAYAK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //
353	ABLAPL/0009398/2020	GOURI SHANKAR JENA VS STATE OF ODISHA	N.C.ROUT VS	JALESWAR /184 /2020 () //
354	ABLAPL/0009399/2020	SANJIT KUMAR @ MANA RAY VS STATE OF ODISHA	N.C.ROUT VS	JALESWAR /184 /2020 () //
355	ABLAPL/0009400/2020	TUKUNA @ BASUDEB MALIK VS STATE OF ODISHA	S.R.MULIA VS	DHARMASALA /286 /2020 () //
356	ABLAPL/0009401/2020	SARAT BHOI VS STATE OF ODISHA	AHYATANANDA PATTANAIAK VS	BALIANTA P.S. /154 /2020 () //
357	ABLAPL/0009402/2020	ARAKHITA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /120 /2020 () //
358	ABLAPL/0009403/2020	ARAKHITA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /118 /2020 () //
359	ABLAPL/0009404/2020	ARAKHITA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /119 /2020 () //
360	ABLAPL/0009405/2020	ARAKHITA BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /123 /2020 () //
361	ABLAPL/0009406/2020	BULU @ UMAKANTA BAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /84 /2020 () //
362	ABLAPL/0009407/2020	RASMI RANJAN SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MARSHAGHAI /175 /2020 () //
363	ABLAPL/0009408/2020	BADAL BALIARSINGH	AMLAN SHAKTI PAUL	BEGUNIA P.S. /37 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0009409/2020	BHAGABAN MALLIK	RANJAN KUMAR ROUT	KENDRAPARA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0009410/2020	KABITA OJHA	DEBASNAN DAS	DERABIS /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0009411/2020	TOFAN DWARI @ TOFAN BEHERA	AMITAV TRIPATHY	KHANDAPARA /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009412/2020	RAJKISHORE SAHOO	N.BISWAL	GURUDIJHATIA /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009413/2020	KALIA SUNDARA	SAMIR KUMAR MISHRA	BANAPUR P.S. /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009414/2020	AKSHAYA KUMAR BHOI	PRADEEP KUMAR DAS	BHADRAK RURAL /459 /2020
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009415/2020	TULASI JENA	PRAFULLA CHANDRA DAS	BANSADA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009416/2020	MANOJA KUMAR BEHERA	SANATANU KUMAR SARANGI	PIPLI /175 /2017
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0009417/2020	SAMUEL EKKA	SANTANU KUMAR SARANGI	JANKIA P.S. /175 /2014
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009418/2020	GANESH BARIK	TARA PRASAD MOHAPATRA	PURI SADAR /172 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009419/2020	PAPU@ BASANTA BEHERA	SATYA RANJAN MULIA	SAHID NAGAR P.S. /75 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0009420/2020	STATE OF ODISHA BABITA DAS VS	AMIT KUMAR NATH VS	// ANGUL TOWN /888 /2020 ()
376	ABLAPL/0009421/2020	STATE OF ODISHA RANJAN @ PURANDAR SAHOO VS	ANUGRAHA NARAYAN SAMANTRAY VS	// ABHAYACHANDPUR /50 /2020 ()
377	ABLAPL/0009422/2020	STATE OF ODISHA K.TATA RAO@ KANDALA TATA RAO VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /120 /2020 ()
378	ABLAPL/0009423/2020	STATE OF ODISHA K.TATA RAO@ KANDALA TATA RAO VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /119 /2020 ()
379	ABLAPL/0009424/2020	STATE OF ODISHA K.TATA RAO@ KANDALA TATA RAO VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /118 /2020 ()
380	ABLAPL/0009425/2020	STATE OF ODISHA K.TATA RAO@ KANDALA TATA RAO VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /123 /2020 ()
381	ABLAPL/0009426/2020	STATE OF ODISHA LALITA JENA VS	S.K.BHANJADEO VS	// KHURDA P.S. /270 /2020 ()
382	ABLAPL/0009427/2020	STATE OF ODISHA SANTOSH KUMAR JENA @ BAPINA @ BAPI VS	SANTOSH KUMAR LENKA VS	// BIDANASI /164 /2020 ()
383	ABLAPL/0009428/2020	STATE OF ODISHA AKSHAYA KUMAR BHOI VS	PRADEEP KUMAR DAS VS	// BHADRAK RURAL /459 /2020 ()
384	ABLAPL/0009429/2020	STATE OF ODISHA BABITA BEHERA VS	ARUN KUMAR DAS VS	// DHENKANAL SADAR /296 /2020 ()
385	ABLAPL/0009430/2020	STATE OF ODISHA DIPAK PRADHAN VS	RABINDRA NATH PARIDA VS	// JANKIA P.S. /145 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0009431/2020	BIKRAM SAHOO VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	BHANDARIPOKHARI /139 /2020 () //
387	ABLAPL/0009432/2020	M.D.TANWIR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KARANJIA /115 /2020 () //
388	ABLAPL/0009433/2020	PRASANNA KUMAR MALLICK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	JAGATPUR /118 /2019 () //
389	ABLAPL/0009434/2020	KARNA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
390	ABLAPL/0009435/2020	MAHANTA BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA-3 VS	KONARK /12 /2019 () //
391	ABLAPL/0009436/2020	SANTI CHOUHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /306 /2020 () //
392	ABLAPL/0009437/2020	NILADRI @ NILANDRI MAHAPATRA VS STATE OF ODISHA	ARUN KUMAR SAHU VS	JAMANKIRA /53 /2020 () //
393	ABLAPL/0009438/2020	SUCHITRA BEHERA @ MANJU VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIMAPADA /136 /2020 () //
394	ABLAPL/0009439/2020	ARSHAD HUSSAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KUMBHARAPARA /164 /2020 () //
395	ABLAPL/0009440/2020	KISHORE @ KISHOR KUMAR MOHAPATRA VS STATE OF ODISHA	PRADIPTA BEURA VS	ATHGARH /160 /2020 () //
396	ABLAPL/0009441/2020	NEELIMA SNS @ S.NEELIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /53 /2020 () //
397	ABLAPL/0009442/2020	T. SEK HAR RAO @ BABU	RAJIB LOCHAN PATTNAİK	DABUGAM /141 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0009443/2020	RAJENDRA NAYAK @ BINDAS	TIRTH KUMAR SAHU	TIKIRI /125 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0009444/2020	PARAJIT @ PROJEET GOLDAR	RAJIB LOCHAN PATTNAIK	ORKEL /127 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0009445/2020	KAMAL LOCHAN ADHEK	RAJIB LOCHAN PATTNAIK	TALASARI MARINE /40 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0009446/2020	DEBABRATA MISHRA	A.BISWAL	KHARABEL NAGAR P.S. /325 /2017
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0009447/2020	DINESH YADAV	SOUMYA RANJAN DAS	PLANTSITE /245 /2018
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0009448/2020	LOCHAN@KANDUA BEHERA	PRASANTA KUMAR NANDA	MANCHESWAR P.S. /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0009449/2020	RAHUL MAHALIK @ DUBA @ BHARAT MAHA	DIBYOJOTI SAHOO	/423 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0009450/2020	SANJAY KUMAR PATRA@SANJAY PATRA	PRASANTA KUMAR NANDA	BALIANTA P.S. /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0009451/2020	SARAT MOHAPATRA	UDIT RANJAN JENA	// /0
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0009452/2020	ELA @ ILLA @ HARISH CHANDRA MAJHI @ HARISH CHANDRA MAJHI	DIBYOJOTI SAHOO	/205 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0009453/2020	ELA @ ILLA @ HARISH CHANDRA MAJHI	DIBYOJOTI SAHOO	SAHADEV KHUNTA /180 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
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STATE OF ODISHA

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ORISSA HIGH COURT

MISC CASES FILED on :12/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2020 COPET/9/2015	MILESTONES ENG.PVT.LTD-MP	M/S K.S.SINDHU,A.GOYAL,R.JINDAL,S.S.MOHANTY,J.
2	96/2020 CMAPL/428/2018	CHITTA RANJAN PALAI-MP	M/S.BISWARANJAN MOHAPATRA
3	131/2020 TRP(C)/127/2020	NIBEDITA HALDAR-MP	RAJIB LOCHAN PATTNAIK
4	132/2020 CRLMP/839/2020	SURYAMANI SUNDARA-MP	B.K.NAYAK 3
5	169/2020 RPFAM/109/2020	SK. ABDUL MUKHTAR-MP	SUJATA JENA
6	170/2020 RPFAM/109/2020	SK. ABDUL MUKHTAR-MP	SUJATA JENA
7	336/2020 RSA/127/2014	HOTEL PARADISE-MP	M/S.GOKULANANDA MOHAPATRA
8	337/2020 RSA/127/2014	HOTEL PARADISE-MP	M/S.GOKULANANDA MOHAPATRA
9	338/2020 RSA/174/2020	GURU CHARAN ROUT-MP	DAYANANDA MOHAPATRA
10	417/2020 CRLREV/331/2020	ROHIT NIAL-MP	J.N.PANDA
11	418/2020 CRLREV/317/2020	ASHISH KUMAR SAHOO-MP	PRAFULLA CHANDRA DAS
12	440/2020 CMP/448/2020	ARUN KUMAR MAEDIRATTA-MP	TRILOCHAN NANDA
13	441/2020 CMP/449/2020	SK.SABRATI-MP	AMIT PRASAD BOSE
14	442/2020 CMP/450/2020	SOBHANI MALIK-MP	PRADIP KU.MALLICK
15	443/2020 CMP/1518/2017	SAKUNTALA SATAPATHY-MP	M/S.AMIT PRASAD BOSE
16	444/2020 CMP/452/2020	ABANI KANTA RANA-MP	G.P.JENA
17	445/2020 CMP/452/2020	ABANI KANTA RANA-MP	G.P.JENA
18	446/2020 CMP/454/2020	SRIDHAR PARIDA-MP	PRAMOD KUMAR SAHOO
19	448/2020 RVWPET/251/2020	JAGANNATH KHUNTIA-MP	NITISH KUMAR MISHRA
20	544/2020 FAO/632/2020	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD-MP	PASANTA KUMAR MAHALI
21	545/2020 FAO/638/2020	GEETANJALI PRADHAN-MP	S.K.PATRI
22	546/2020 FAO/490/2020	THE MANAGER LEGAL (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	RAJAN SINGH
23	547/2020 FAO/490/2020	THE MANAGER LEGAL (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	RAJAN SINGH
24	730/2020 BLAPL/5017/2020	P.GOURI SANKAR PATRA-MP	SATYABRATA PRADHAN
25	731/2020 BLAPL/4548/2020	TRINATH PARIDA @ SANATAN-MP	MANAS RANJAN BADJENA
26	732/2020	MANOJ MOHAPATRA-MP	ASHOK SAHOO

27	BLAPL/5497/2020 735/2020	BALARAM SAHOO-MP	M/S JAJATI KISHORE MOHANTY
28	BLAPL/9646/2019 736/2020	BALARAM SAHOO-MP	JAJATI KISHORE MOHANTY
29	BLAPL/10380/2019 737/2020	CHAKRA SAHOO-MP	AMULYA RATNA PANDA
30	BLAPL/1742/2020 738/2020	ANTARYAMI DIGAL @ ANTAR JAMI DIGAL-MP	AMULYA RATNA PANDA
31	BLAPL/742/2020 761/2020	KAMALA KANTA MOHAPATRA-MP	SIDHESWAR MOHANTY
32	CRLMC/1232/2020 762/2020	KAMALA KANTA MOHAPATRA-MP	SIDHESWAR MOHANTY
33	CRLMC/1232/2020 763/2020	PRAMOD CH.MISHRA-MP	SIDHESWAR MOHANTY
34	CRLMC/1233/2020 764/2020	PRAMOD CH.MISHRA-MP	SIDHESWAR MOHANTY
35	CRLMC/1233/2020 765/2020	SOMANATHA RATHA-MP	SIDHESWAR MOHANTY
36	CRLMC/1234/2020 766/2020	SOMANATHA RATHA-MP	SIDHESWAR MOHANTY
37	CRLMC/1234/2020 767/2020	MANASAY PANAKA-MP	SIDHESWAR MOHANTY
38	CRLMC/1235/2020 768/2020	MANASAY PANAKA-MP	SIDHESWAR MOHANTY
39	CRLMC/1235/2020 769/2020	SHYAM SUNDAR PATNAIK-MP	SIDHESWAR MOHANTY
40	CRLMC/1236/2020 770/2020	SHYAM SUNDAR PATNAIK-MP	SIDHESWAR MOHANTY
41	CRLMC/1236/2020 771/2020	BISWAMBHAR MALI-MP	SIDHESWAR MOHANTY
42	CRLMC/1237/2020 772/2020	BISWAMBHAR MALI-MP	SIDHESWAR MOHANTY
43	CRLMC/1237/2020 773/2020	M/S. ODISHA TELEVISION LTD.-MP	SHALANKA DAS
44	CRLMC/1238/2020 774/2020	JAGABANDHU BEHERA@JAGA-MP	AMULYA RATNA PANDA
45	CRLMC/1239/2020 775/2020	BISWANATH MARANDI-MP	TARA PRASAD MOHAPATRA
46	CRLMC/1240/2020 840/2020	DEBA@DEBANANDA KISHA-MP	M/S.SARBESWAR BEHERA
47	CRLA/571/2014 841/2020	KARUNAKAR NAIK @ MITHUN-MP	AMIT PRASAD BOSE
48	CRLA/37/2020 842/2020	MUKA MADKAMI-MP	BABITA SAHU
49	CRLA/147/2019 888/2020	UNITED INDIA INSURANCE COMPANY LTD.-MP	MAHITOSH SINHA
50	MACA/563/2020 889/2020	NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA AND ASSOCIATES
51	MACA/472/2020 890/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.	SUBRAT SATPATHY
52	MACA/495/2020 891/2020	THE DIVISION MANAGER, NEW INDIA ASSURANCE CO.	SUBRAT SATPATHY
53	MACA/365/2020 892/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.	SUBRAT SATPATHY
54	MACA/366/2020 893/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.	SUBRAT SATPATHY
55	MACA/497/2020 894/2020	MANAGER (LEGAL), NEW INDIA ASSURANCE CO. LTD.-MP	SUBRAT SATPATHY
56	MACA/481/2020 895/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	SUBRAT SATPATHY
57	MACA/496/2020 896/2020	ORIENTAL INSURANCE CO. LTD.-MP	SUBRAT SATPATHY
	MACA/494/2020		

58	897/2020 MACA/570/2020	A. GITARANI ACHARY-MP	GAJENDRANATH ROUT
59	898/2020 MACA/570/2020	A. GITARANI ACHARY-MP	GAJENDRANATH ROUT
60	899/2020 MACA/571/2020	SASANKA SEKHAR BHUYAN-MP	GAJENDRANATH ROUT
61	900/2020 MACA/571/2020	SASANKA SEKHAR BHUYAN-MP	GAJENDRANATH ROUT
62	901/2020 MACA/573/2020	NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
63	902/2020 MACA/574/2020	NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
64	903/2020 MACA/575/2020	THE DIVISIONAL MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
65	904/2020 MACA/578/2020	NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
66	905/2020 MACA/295/2020	SR. DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	BIVASH CHANDRA SINGH
67	966/2020 WA/115/2019	UMAKANTA BHOL-MP	M/S.NIRMAL CH.DAS
68	967/2020 WA/74/2020	ODISHA GRAMYA BANK-MP	SAROJ KUMAR DAS
69	968/2020 WA/92/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
70	969/2020 WA/93/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
71	970/2020 WA/90/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
72	971/2020 WA/91/2020	M.D., NESCO.-MP	RAMANATH ACHARYA
73	972/2020 WA/103/2020	NORTH EASTERN ELECTRICITY SUPPLY CO. OF ODISHA RENEWABLE MP	RAMANATH ACHARYA
74	973/2020 WA/297/2018	BIKRAM PODH-MP	M/S.ASIM AMITAV DAS
75	974/2020 WA/477/2020	SAKHI DEI-MP	TUSAR KUMAR MISHRA
76	9013/2020 WP(C)/19307/2020	T.NAGESWAR RAO-MP	ABHISHEK MOHANTY
77	9014/2020 WP(C)/19308/2020	DR.SATWIK ROUSTRAY-MP	ALOK KUMAR MOHAPATRA
78	9015/2020 WP(C)/19309/2020	NIRANJAN SINGH-MP	S.C.DASH
79	9016/2020 WP(C)/19325/2020	AISECT GNM NURSING COLLEGE DEOGARH-MP	BISHNU PRASAD PRADHAN
80	9017/2020 WP(C)/19341/2020	VIKASH KUMAR SINGH-MP	Braja Mohan Sarangi
81	9018/2020 WP(C)/19344/2020	CHANCHAL MISHRA-MP	B.S.TRIPATHY 1
82	9019/2020 WP(C)/19347/2020	KIRAN BALA DEBI-MP	SANJAY KUMAR SAMANTARAY
83	9020/2020 WP(C)/19348/2020	BIJAYA KUMAR HANS-MP	B.S.TRIPATHY (1)
84	9021/2020 WP(C)/19350/2020	ANANTA NARAYAN BEJ-MP	MONOMOY BASU
85	9022/2020 WP(C)/19089/2020	MANORANJAN MOHANTA-MP	BIMBISAR DASH
86	9023/2020 WP(C)/19351/2020	VIVEK PRASAD JAISWAL-MP	BIRAJA PRASANNA DAS
87	9024/2020 WP(C)/19352/2020	SUNIL KUMAR SINHA-MP	BIRAJA PRASANNA DAS
88	9025/2020 WP(C)/19353/2020	VIVEK PRASAD JAISWAL-MP	BIRAJA PRASANNA DAS
89	9026/2020	MANAS KUMAR MISHRA-MP	ARJUNA CHARANA BEHERA

90	WP(C)/14837/2020 9028/2020	PRASANTA KUMAR BAIRIGANJAN-MP	PRASANNA KUMAR MISHRA
91	WP(C)/19354/2020 9030/2020	BHARATI MOHAPATRA-MP	M/S.RAMAKANTA SAHOO
92	WP(C)/1116/2020 9031/2020	FAMOUS SECURITY SERVICE, KHURDA-MP	PRABODHA CHANDRA NAYAK
93	WP(C)/17709/2020 9032/2020	DIBAKAR PRASAD HARICHANDAN-MP	PRAFULLA KUMAR RATH
94	WP(C)/19355/2020 9033/2020	MANI TIRUMALA PROJECTS PVT.LTD.-MP	M/S.SUBIR PALIT
95	WP(C)/8533/2019 9035/2020	BIBHUTI BHUSAN ACHARYA-MP	LAXMI NARAYAN PATEL
96	WP(C)/13365/2020 9036/2020	KARIMAN BIBI-MP	PRAFULLA KUMAR RATH
97	WP(C)/19356/2020 9037/2020	VEDANTA LTD.-MP	PRASHANTA KUMAR NAYAK
98	WP(C)/19357/2020 9038/2020	SACHIDANANDA BEHERA-MP	TRILOCHAN NANDA
99	WP(C)/19358/2020 9039/2020	DEEPANJALI NAYAK-MP	IPSIT AUROBINDA ACHARYA
100	WP(C)/10190/2020 9041/2020	NTPC LTD. (A GOVT. OF INDIA ENTERPRISE), TALCHER-MP	S.TRIPATHY 1
101	WP(C)/16923/2020 9043/2020	GOURI SHANKAR SAHU-MP	PITAMBAR PATRA
102	WP(C)/16170/2020 9044/2020	BIJAY KUMAR SINHA-MP	MR. GAUTAM MISRA ,ANUPAM DASH
103	WP(C)/16681/2020 9045/2020	SULOCHANA SETHY-MP	RAJJEET ROY
104	WP(C)/19377/2020 9046/2020	CHARUBALA PANDA-MP	PRAMODA KUMAR DASH
105	WP(C)/19380/2020 9047/2020	DEBADARSHEE PARIDA-MP	BRUNDABAN ROUT
106	WP(C)/19388/2020 9048/2020	PRATHAM JAGADEB-MP	BRUNDABAN ROUT
107	WP(C)/19389/2020 9049/2020	MANORANJAN TRIPATHY-MP	BUDHADEV ROURTRAY
108	WP(C)/19392/2020 9050/2020	PRUTHIRAJ NAYAK-MP	BIBHU PRASAD DSAS
109	WP(C)/17362/2020 9051/2020	ARUN KUMAR ACHARYA-MP	ARUN KUMAR PATRA
110	WP(C)/12434/2020 9052/2020	JAGADANANDA BHUE-MP	N.K.SAHU
111	WP(C)/12123/2020 9053/2020	LIAKAT ALI KHAN-MP	SUSANTA KUMAR PRADHAN (2)
112	WP(C)/7023/2020 9054/2020	ARPITA SWAIN-MP	M/S.PIYUSH KUMAR MISHRA
113	WP(C)/4074/2020 9055/2020	A.RAMA KRISHNA-MP	BUDHADEV ROURTRAY
114	WP(C)/17311/2020 9056/2020	MANOJ KU.MISHRA-MP	SUVASHISH PATTNAIK
115	WP(C)/13335/2018 9057/2020	GOBINDA CH.DEBATA-MP	M/S.BIBEKANANDA BHUYAN
116	WP(C)/9564/2014 9058/2020	SATYASHRI MOHAPATRA-MP	RUDRA NARAYAN PARIJA
117	WP(C)/14781/2020 9059/2020	SSS TRADERS-MP	SOUMYA DEV RAY
118	WP(C)/19409/2020 9060/2020	V.PAREMESWAR RAO-MP	S.K.MOHANTY
119	WP(C)/19412/2020 9061/2020	GEETANJALI MAHAPATRA-MP	SAMIR KUMAR MISHRA
120	WP(C)/19423/2020 9062/2020	RAJBALA AGARWALA-MP	RAKESH KUMAR MALLICK
	WP(C)/19422/2020		

121	9063/2020 WP(C)/19424/2020	NAYAN DEEP MOHAPATRA-MP	RAKESH KUMAR MALLICK
122	9064/2020 WP(C)/19427/2020	JAGATANAND MANGARAJ-MP	D.SAHOO
123	9065/2020 WP(C)/19429/2020	SURENDRA KUMAR BEHERA-MP	D.SAHOO
124	9066/2020 WP(C)/19428/2020	PABITRA KUMAR JENA-MP	NIRANJAN LENKA
125	9067/2020 WP(C)/19430/2020	BIJAYA KUMAR TIWARI-MP	D.SAHOO
126	9068/2020 WP(C)/19432/2020	JAYANTA KUMAR GIRI-MP	LINGARAJ DASH
127	9069/2020 WP(C)/19433/2020	ANITA NAYAK-MP	A.PATTANAIK
128	9070/2020 WP(C)/19438/2020	MOHAN KUMAR NANDA-MP	TAPOBANTA BARIK
129	9071/2020 WP(C)/19439/2020	SUMATH KUMAR PARIDA-MP	SESHADEV DASH
130	9072/2020 WP(C)/19440/2020	CHINTAMANI MOHANTY-MP	PRADEEP KUMAR DAS
131	9073/2020 WP(C)/19441/2020	KUMAR CHANDRA MAHARATHA-MP	SESHADEV DASH
132	9074/2020 WP(C)/19442/2020	DR. SIDHARTHA KUMAR SAHU-MP	PURUSOTTAM CHULI
133	9075/2020 WP(C)/19443/2020	SHYAM SUNDAR PRADHAN-MP	PANCHANAN SAHOO
134	9076/2020 WP(C)/19445/2020	ANADI KISAN-MP	PANCHANAN SAHOO
135	9077/2020 WP(C)/19450/2020	SAMPATT KUMAR AGRAWALA-MP	NIRANJAN HOTA
136	9078/2020 WP(C)/19451/2020	SAMARI EMPOWERMENT ASSOCIATES PVT.LTD.-MP	SUKANTA KUMAR DALAI
137	9079/2020 WP(C)/19455/2020	NARENDRA BISHI-MP	D.SAHOO
138	9080/2020 WP(C)/19454/2020	SMRUTIRANJAN PADHI-MP	AVIJIT MISHRA
139	9081/2020 WP(C)/19457/2020	DR.PRABHAT KUMAR MALLICK-MP	AVIJIT MISHRA
140	9082/2020 WP(C)/19460/2020	JHARANA MEHER-MP	ANUPAM DASH
141	9083/2020 WP(C)/19462/2020	SURESH PATRA-MP	S.C.MEKAP
142	9084/2020 WP(C)/19467/2020	M/S KANHAR KITCHEN EQUIPMENTS AND SERVICES-MP	PAMIT PRASAD BOSE
143	9085/2020 WP(C)/19468/2020	GANESHRAM PATEL-MP	SUNITA SATPATHY
144	9086/2020 WP(C)/19473/2020	ARTATRAN KAR-MP	PRAFULLA KUMAR MOHAPATRA
145	9087/2020 WP(C)/19475/2020	SANJIB KUMAR MISHRA-MP	D.P.MOHANTY
146	9088/2020 WP(C)/19476/2020	ANJAN KUMAR SETHI-MP	DR.J.K.LENKA
147	9089/2020 WP(C)/19482/2020	JIBANANANDA PADHY-MP	RANJAN KUMAR ROUT
148	123/2020 CONTC/1177/2020	SAUMENDRA KUMAR SAMANTARAY-MP	PRASANNA KUMAR BHUYAN
149	124/2020 CONTC/1176/2020	CHITTARANJAN MOHAPATRA-MP	PRASANNA KUMAR BHUYAN
150	687/2020 ABLAPL/582/2020	SUJATA PANDA-MP	
151	688/2020 ABLAPL/6752/2020	ABHIRAM PRADHAN-MP	
152	689/2020	SAGAR JENA-MP	

153	ABLAPL/16630/2019 690/2020	PANDABA BEHERA @ PANDABA SABAR-MP
154	ABLAPL/4447/2020 691/2020	PANDABA BEHERA @ PANDABA SABAR-MP
155	ABLAPL/4448/2020 733/2020	PITAMBER MEHER-MP
156	BLAPL/7774/2019 734/2020	ARUNA BEHERA-MP
157	BLAPL/2200/2020 9027/2020	JATYANT KU.SAMAL-MP
158	WP(C)/17062/2020 9029/2020	NARAYAN CHANDRA SAHU-MP
159	WP(C)/17208/2020 9034/2020	RAILA MAJHI-MP
160	WP(C)/17865/2020 9040/2020	NIRMALA NAYAK-MP
161	WP(C)/21738/2018 9042/2020	SK.ZAFFAR IQBAL-MP
	WP(C)/12315/2020	